

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 187/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company	Nand Kishor Bhutra. -Versus- Mangalahat Construction & Builders Pvt Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. S. Mitra. Adv.	Uniform Merchants	Abhishek De. 19/01/2018.
2.	Mr. Abhishek De. Adv.		

1.	MR. REETOBRATA MITRA	} Advocates for Gajanan Agency Kolkata
2.	MS. DWIDHITI BHADURI	
3.	MR. PRASANTA NASKAR	

1.	Nitu Lodder, PCS	Petitioner	19/1/2018
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1.	Mr. Aditya Kanadia, Adv.	} for Gajanan Agency.	19/1/18
	Mr. S. Sarkar. Adv.		
	Mr. A. Das, Adv.		

1.	MR. RATNAWKO BANERJEE, Adv.	} R1 to R5	Soman 19/1/2018
2.	MR. RAJ RATNASSEN, Adv.		
3.	MS. NEHA SOMANI, PCS		

ORDER

Ld. Counsel for the petitioner as also respondents 1,2 and 5 are present.

The I.A. Application has been filed by Gajanand Agency Pvt. Ltd. For impleadment as party respondent in C.P. 187/2013. Any objection against this application may be filed within 15 days with a copy to the opposite party. Rejoinder, if any, may be filed within 15 days with copy to the opposite party.

In case the party applies for certified copy of the application, this may be supplied after completion of required formalities.

List on 26.03.2018.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)